## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.1.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.323/9/HDB/2017
NAME OF THE COMPANY	Ind Barth Power GEncom Limited
NAME OF THE PETITIONER(S)	Trimex Industries Private Limited
NAME OF THE RESPONDENT(S)	Ind Barth Power GEncom Limited
UNDER SECTION	9 of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Avinash Desai	Adwati	avinash @ desail	Ship
D. Satya Siva Darshon	Advoct	Siver desai Com	Diric

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Yogesh Kuman Tagaa	Adv br Despendent	981013405	
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## <u>ORDER</u>

Heard Mr. Avinash Desai, learned counsel along with Mr. D. Satya Siva Darshan, Advocate for the Petitioner and Mr. Yogesh Kumar Jagita and Mr. P. Vikram learned counsels for the Respondent. Arguments completed. The learned counsels sought time to submit their written arguments latest by 22.01.2018.

Orders Reserved -

MEMBER (Technical)

MEMBER (Judicial)